

COURT NO. 14**THE HONOURABLE SRI JUSTICE NAGESH BHEEMAPAKA**

To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	WP/23767/2012 IA 1/2021(Implead Petition) IA 2/2021(L R Petition)	Nageshwar Rao Nagi Reddy, Vs The Government of Andhra Pradesh	A USHI REDDY VINOD KUMAR KETHEPALLY	N SREEDHAR REDDY (SC FOR TGSPDCL) O MANOHER REDDY (R198)	RANGA REDDY
2	WP/31767/2016 IA 1/2016(WPMP 39285/2016)(Directi on Petition)	Nasimuddin Khan, Vs Union of India,	K UDAYA SRI	ANGOTHU NEHRU (SC FOR CENTRAL GOVT)	HYDERABAD
3	IA/2/2026(Stay Petition) WP/46784/2016	C.RAVINDRANATH, TAMILNADU STATE Vs CHAIRMAN AND M.D., NICL., WEST BENGAL AND 2 OT	K UDAYA SRI	VEDULA SRINIVAS	HYDERABAD
4	WP/21537/2017	P.RAVINDER REDDY, Vs THE DISTRICT EDUCATIONAL OFFICER, HYD AND 9 OTHERS	MANTHA LAKSHMI ANUSHA	GP FOR EDUCATION GP FOR SERVICES I (R1)	RANGA REDDY
<u>FOR ADMISSION</u>					
5	MACMA/1374/2026	Smt.Burugupally Mamatha Vs Mr.Shekhar Barkathpally	KURITI VIJAYA PREM SWAMI NAIDU		NIZAMABAD
6	MACMA/1378/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Enhanceme nt Petition)	Y Srinivasa Rao Vs T. VENKATESWAR RAO	B ROJA RAMANI		HYDERABAD
7	MACMA/1379/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	The Manager Vs Motam Sateesh	T KOTESWARA RAO		WARANGAL
8	MACMA/1380/2026 IA 1/2026(Stay Petition)	The State of Telangana, Vs A. Manisha Bai,	GP FOR ARBITRATION G ARUN KUMAR SC FOR NIMS		HYDERABAD
9	MACMA/1382/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Petition to Declare Major)	Ediga Shivaji Goud Vs Modduru Madhu	R SRUTHI		JOGULAMBA GADWAL
10	CRP/3129/2026 IA 1/2026(Suspension Petition)	M/s.Jai Santosh Service Station Vs Rajender Road Carriers	G RAJKUMAR		MANCHERIAL
11	CRP/3246/2026	Mathangi Vishnu Vs Mathangi Shravani	J SAI VAMSHI		MANCHERIAL

12	CRP/3253/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Padigela Santhosh, Vs Margadarsi Chit Fund Private Limtied,	RAMESH KADARI	P DURGA PRASAD	MANCHERIAL
13	CRP/3257/2026 IA 1/2026(Direction Petition)	Ekari Rajakka Vs The Land Acquisition Officer/ Sub Collector,	BOKARO LOKESHWAR REDDY		MANCHERIAL
14	CC/4961/2026 IA 1/2026(Leave Petition)	Dagumati Chaithanyareddy Vs Mr. Arijit Sen (Grievance Redressal Officer)	BONTHU LOKESH PHANINDRA REDDY		HYDERABAD
15	CC/4963/2026 IA 1/2026(Leave Petition)	Pitti Narasimhulu Vs Mr. A. Sharma	BONTHU LOKESH PHANINDRA REDDY		HYDERABAD
16	CC/4990/2026	M.Amruthamma Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		MANCHERIAL
17	CC/5010/2026	Smt. Amarja Joshi, Vs Dr. Yogitha Rana, IAS,	V V NARASIMHA RAO	GP FOR SERVICES I (R3)	HYDERABAD
18	CC/5026/2026	Ritesh Kumar Jha, Vs Shri Tulja Ram Singh The Assistant Divisional Engineer,	P RADHIKA		MEDCHAL- MALKAJGIRI
19	CC/5065/2026	P.Harish Vs Smt. Dr. M. Satya Sharada Devi	ALLIKA SURESH		MULUGU
20	CC/5084/2026 IA 1/2026(Leave Petition)	Dagumati Chaithanyareddy Vs Ms. Hetal Parihar (Nodal Officer)	BONTHU LOKESH PHANINDRA REDDY		HYDERABAD
21	CC/5111/2026	G.Gaythri Vs Sri Yadaiah	SAI PRASEN GUNDAVARAM		HYDERABAD
22	CC/5154/2026	B. Balamukudh Rao Vs Shri. N. Sridhar, IAS	B. Balamukudh Rao(PARTY IN - (R1) PERSON)		HYDERABAD
23	CC/5170/2026 IA 1/2026(Direction Petition)	Master B. Yuwan Vs Sri T. K. Anil Kumar, IAS	TPS HARSHA		NAGARKURN OOL
24	CC/5183/2026 IA 1/2026(Leave Petition)	Pedavathi Bala Shekar Vs Biju K	BONTHU LOKESH PHANINDRA REDDY		HYDERABAD
25	CC/5206/2026 IA 1/2026(Leave Petition)	V. RAMCHANDER GOUD Vs IMTIAZ AHMED KHAN	M HAREESH KUMAR		HYDERABAD
26	WP/35379/2026 IA 1/2026(Direction Petition)	Nadepalli Shyam Sunder Rao Vs The Singareni collieries co. ltd (SCCL)	CH B R P SEK HAR		PEDDAPALLI
27	WP/35712/2026 IA 1/2026(Direction Petition)	M/s. Sri Laxmi Narsima Swamy Quarry, Vs The Chief General Manager (Rev)	G ARUN KUMAR		VIKARABAD

FOR ORDERS OF COURT

28	CC/42762/2026/(Filing No.)	Matla Venkata Ramana Vs Mr. Rinku Anand	BONTHU LOKESH PHANINDRA REDDY	HYDERABAD
29	CC/42769/2026/(Filing No.)	Bandari Surya Prakash Reddy Vs Ms. Sharlet Malvankar (Principal Nodal Officer)	BONTHU LOKESH PHANINDRA REDDY	HYDERABAD
30	CC/50922/2026/(Filing No.)	V. VIJAYA BHASKER Vs LOKESH KUMAR D.S., IAS	PEARL LAW ASSOCIATES	MEDCHAL- MALKAJGIRI

ADMISSION

31	MACMA/70/2025 IA 2/2025(Stay Petition) IA 1/2026(Permission Petition)	The New India Assurance Co. Ltd. Vs Batti Ramesh @ Ramesh Singh	I MAAMU VANI	AJAY KUMAR MADISETTY	WARANGAL R1 APP BY AJAY KUMAR MADISETTY RR 2 AND 3 UNSERVED (NO SUCH PERSON) PROOF OF SERVICE NOT FILED
32	MACMA/356/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	Bajaj Allianz General Insurance Co. Ltd. Vs Kummarikuntla Saidulu	A RAMAKRISHNA REDDY	BHOOPATHI RANJITH KUMAR	KHAMMAM R1 APP R2 NOTICE SENT NOT YET RETURNED
33	MACMA/1825/2025 IA 2/2025(Condone Delay Petition)	Reliance General Insurance Company Ltd. Vs T.Sadanandam @ Sadanand	HARINATH REDDY SOMA	BOLLAM SOMAIAH	RANGA REDDY R1 APP BY BOLLAM SOMAIAH R2 UNSERVED (NO SUCH PERSON)
34	CC/2970/2025	Roller Skating Association of Telangana Vs Bhagirath Kumar Dadhich	PADAMUTHAM JOHN MATHEWCALEB	BOMMINENI VIVEKANANDA MAANASA K (R3)	HYDERABAD
35	CRP/186/2026 IA 1/2026(Stay Petition)	Smt. S.Narasamma, Vs Smt. Uppari Venkatamma,	LOKIREV PREETHAM REDDY		MAHABUBNA GAR SR NOTICE RETURNED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO. 132275/26.
36	CRP/190/2026 IA 1/2026(Stay Petition)	Hereakar Naresh Kumar Vs Hereakar Subhash	RAVI GADEELA	P RAMACHANDRAN (R4) P RAMACHANDRAN (R3) P RAMACHANDRAN (R2)	HYDERABAD R1 NOTICE SERVED MEMO PROOF OF SERVICE FILED ALONG WITH POSTAL TRACK RECORD VIDE USR NO.64770/202 6. R2-R4 APP BY M/S. P. RAMACHAND RAN, ADVOCATE.

37	CRP/327/2026 IA 1/2026(Stay Petition)	Nariga Bala Narsamma (Since died) her Lrs Vs Danda Ramabadra Reddy (Since died)	ASADULLA SHAREEF G L NARASIMHA RAO	KOMPELLI MAHESH (R8) KOMPELLI MAHESH (R6) KOMPELLI MAHESH (R7)	NALGONDA R1 DIED VIDE CT, RR 2 & 3 NOTICE SENT NOT YET RETURNED RR- 4 & 5 RETURNED UNSERVED RR 6 TO 8 APP. BY KOMPELLI MAHESH, PROOF OF SERVICE NOT FILED
38	CRP/398/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition)	M. Gautham Singh Dies Vs Smt. B. Kiran Lata (died)	SURESH SHIV SAGAR	K K WAGHRAY (R6)	HYDERABAD R1-DIED RR-2 TO 5 SERVED VIDE ACK., R6 APP BY M/S K. K. WAGHRAY, CAVEATOR. PROOF OF SERVICE NOT FILED
39	MACMA/544/2026 IA 2/2026(Enhancemen t Petition)	Shabad Yeshwanth Vs Kalinath Reddy Rapol	M VIJAY REDDY	PAVAN KUMAR V YADAVALLI (R2)	HYDERABAD RR 1 & 3 NOTICE SENT NOT YET RETURNED R2 APP BY PAVAN KUMAR YADAVALLI R4 UNSERVED (IN SUFFICIENT ADDRESS). MEMO PROOF OF SERVICE FILED VIDE USR 64944/26 RR 1, 3 & 4 UNSERVED
40	MACMA/669/2026 IA 2/2026(Condone Delay Petition)	Alwala Laxmi, Vs B. Satish,	AJAY KUMAR MADISETTY		JANGAON RR 1 TO 4 UNSERVED RR 5 & 6 NOT NECESSARY VIDE C.T PROOF OF SERVICE NOT FILED.
41	MACMA/672/2026 IA 2/2026(Condone Delay Petition)	Kamati Naveen Vs Bheemari Sravan	C MOHAN PRAKASH		RANGA REDDY RR 1& 2 NOTICE SENT NOT YET RETURNED R 3 UNSERVED MEMO PROOF OF SERVICE FILED VIDE USR 93843/26 UNSERVED RR 1 & 2 POSTAL RECEIPTS ENCLOSED.

42	CRP/849/2026 IA 1/2026(Stay Petition)	Tangallapalli Suguna Vs Tangallapalli Santhosh Kumar	TANGEDA DAYANANDA RAO	P RAVI KIRAN	KARIMNAGAR SR- APP. BY, P. RAVI KIRAN PROOF OF SERVICE FILED VIDE USR.NO.5004 9/26
43	MACMA/1085/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	The New India Assurance Company Limited Vs Mohammed Shafi	A RAMAKRISHNA REDDY		NALGONDA RR 1 & 2 NOTICE SENT NOT YET RETURNED R 3 UNSERVED (LEFT) PROOF OF SERVICE NOT FILED.
44	MACMA/1087/2026 IA 2/2026(Condone Delay in Rep) IA 4/2026(Permission Petition)	M/s.Shriram General Insurance Company Limited Vs Patnam Narsawa	G RAJKUMAR	AKKAM ESHWAR	KAMAREDDY RR 1 TO 3 APP BY AKKAM ESHWAR RR 4 & 5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
45	CRP/1126/2026 IA 1/2026(Permission Petition) IA 2/2026(Stay Petition)	Manoj Patel Vs Nangunuri (Uppari) Balraj	N KRISHNA SUMANTH		RANGA REDDY R1 TO R4 NOTICE RECEIVED AS PER MEMO FILED VIDE USR NO.1126/26
46	MACMA/1216/2026 IA 2/2026(Condone Delay Petition)	Moodu Alu Vs Boddu Upendar Rao	KULDEEP JADHAV		KHAMMAM RR 1 TO 3 NOTICE SENT NOT RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO. 124098/26 ALONG WITH POSTAL TRACK.
47	MACMA/1232/2026 IA 2/2026(Condone Delay Petition)	Smt. V. Yadamma Vs Md. Mahaboob Hussain	JAGATHPAL REDDY KASI REDDY	T MAHENDER RAO (R2)	HYDERABAD RR 1 & 2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
48	MACMA/1241/2026 IA 2/2026(Condone Delay in Rep)	Menaka Sudarshan Sarkar Vs M/s. Decent Cargo Movers Private Limited	JAGATHPAL REDDY KASI REDDY		HYDERABAD RR 1 & 2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

49	CRP/1373/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Bathula Anjamma Vs Bera Hanmanth Rao	GAJANAND CHAKRAVARTHI	N INDRASENA REDDY (R3) N INDRASENA REDDY	MANCHERIAL R1 AND R2 ARE NOT NECESSARY PARTIES VIDE C.T. R3 APP BY M/S. N. INDRASENA REDDY,ADV.
50	MACMA/1383/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	ICICI Lombard General Insurance Co. Ltd Vs Alakunta Yellamma	PAVAN KUMAR V YADAVALLI		HYDERABAD
51	CRP/1444/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Nelakurthy Madhukar Reddy Vs Maramraju Venkata Apparao	NARENDAR JALLI	D SRIKANTH	MAHABUBAB AD RR 1 TO 4 APP BY D.SRIKANTH (20531) R5 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
52	CRP/1449/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Nelakurthy Madhukar Reddy Vs Maramraju Venkata Appa Rao	NARENDAR JALLI	D SRIKANTH	MAHABUBAB AD RR 1 TO 4 APP BY D SRIKANTH
53	CRP/1451/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition)	Nelakurthy Madhukar Reddy Vs Maramraju Venkata Apparao	NARENDAR JALLI	D SRIKANTH	MAHABUBAB AD RR 1 TO 4 APP BY D SRIKANTH (20531) R5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
54	CRP/1454/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition)	Nelakurthy Madhukar Reddy Vs Maramraju Venkata Appa Rao	NARENDAR JALLI	D SRIKANTH	MAHABUBAB AD RR 1 TO 4 APP BY D SRIKANTH (78727)
55	CRP/1585/2026 IA 1/2026(Stay Petition)	Deekonda Sarojini Vs Ramagiri Uma Rani	AVANCHA H CHAKRAVARTHY	KARRA V V S N MURTHY	WARANGAL SR -APP

56	CC/2397/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	N.V.N. Constructions Pvt. Ltd., Vs D.S. LOKESH KUMAR, I.A.S.,	ZEESHAN ADNAN MAHMOOD		MEDCHAL- MALKAJGIRI R1) notice sent through Chief Judge City civil court Hyderabad by Spl-messenger not yet returned RR-2 and 3) Notice sent through District Judge, Rangareddy District by Spl- messenger not yet returned
57	CC/3507/2026	Smt.Ragula Sujatha Vs Dr.Yogita Rana	B SREE RAMA KRISHNA	GP FOR SERVICES I (R2) KOPAL SHARRAF (R3)	HYDERABAD
58	CC/3711/2026	Karanam Lakshmi Vs Sri.Sandeep Kumar Sultania, IAS	M PHANI KUMAR	ADDL ADVOCATE GENERAL	SIDDIPET
59	CC/3761/2026 IA 1/2026(Implead Petition) IA 2/2026(DELETION PETITION)	M/s. Sri SamakkaSaramamma Tribal Isuka and Moram Querry LabourContract Cooperative Society Ltd Vs Sri. Anudeep Durishetty, IAS	RAVI GADEELA	MUMMANENI SRINIVASA RAO (SC FOR TSMDC) GP FOR FINANCE PLANNING (R4) GP FOR FINANCE PLANNING (R3)	MULUGU Order dt 11/9/26 RR_3 to 5) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned
60	CC/3771/2026 IA 1/2026(Implead Petition) IA 2/2026(DELETION PETITION)	M/s. Sri Saralamma Tribal Isuka and Moram Querry Labour Contract Cooperative Society Ltd Vs Sri. Anudeep Durishetty, IAS	RAVI GADEELA	MUMMANENI SRINIVASA RAO (SC FOR TSMDC) GP FOR FINANCE PLANNING (R4) GP FOR FINANCE PLANNING (R3)	MULUGU R1) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger returned unserved (Received on 11/9/26 at 4:40 P.M after date of hearing. Hence Pray for time) R2) Notice sent through District Judge, Mulugu District by SPAD not yet returned
61	CC/4409/2026 IA 1/2026(Leave Petition)	Varla Chaitanya Kumar Vs Sri Karnati Varun Reddy, IAS	R RAJESH NEHTA	A CHANDRA SHAKER (SC FOR NPDCL) K UDAYA SRI (R1) K UDAYA SRI (R2) K UDAYA SRI (R4)	NIZAMABAD RR 1,3 & 4) Notice sent through District Judge, Hanumakonda District by speed post not yet returned R2) Notice sent through District Judge, Nizamabad District by speed post not yet returned

62	CC/4455/2026	R. DEVADAS Vs VIKASH KUMAR	M/S JAISWAL LAW FIRM	DR K LAKSHMI NARASIMHA (SC FOR UBI)	RANGA REDDY SR) Notice sent through Chief Judge, City civil court, mumbai returned unserved (miss sent to this court)
63	CC/4534/2026	Smt T. Sarojini Vs Smt. Shruti Ojha	J SUDHEER		HYDERABAD
64	CC/4569/2026	G. Suryanarayana Reddy Vs Smt. Haji Begum @ Maleka Begum	VADEENDRA JOSHI	PARAMPALLY SHAMANTHAK HANDE	MEDCHAL- MALKAJGIRI
65	CC/5059/2026 IA 1/2026(Direction Petition)	Mr. Korra Ravi Vihari Naik Vs DR. G.VANDANA	D RAMAKRISHNA	T SHARATH	HYDERABAD
66	WP/20543/2026 IA 1/2026(Direction Petition)	Smt. Burragalla Meenakshi Vs The State of Telangana	MOHAMMAD ADNAN	R ANURAG (SC FOR TSRTC)	HYDERABAD
<u>ADMISSION (ELECTRICITY)</u>					
67	WP/28621/2025 IA 1/2025(Direction Petition)	Kudumula Aruna @ S. Aruna Vs The State of Telangana	RAPOLU BHASKAR	GP FOR ENERGY V HANUMANTH RAO (R7) N SREEDHAR REDDY (SC FOR TGSPDCL) (R4) V HANUMANTH RAO (R6) V HANUMANTH RAO (R8)	NAGARKURN OOL
68	WP/28942/2026 IA 1/2026(Stay Petition)	Mandadapu Narayana Rao Vs The State of Telangana	KONDAPALLI SYAM SUNDER	GP FOR ENERGY GP FOR REVENUE (R2) A CHANDRA SHAKER (SC FOR NPDCL) (R5) A CHANDRA SHAKER (SC FOR NPDCL) (R3)	KHAMMAM
<u>ADMISSION (CORPORATION)</u>					
69	WP/16313/2026	M/s. Stanch Projects Pvt Ltd Vs State of Telangana	S V S CHOWDARY	GP FOR EDUCATION GP FOR REVENUE (R4) A YADAVA REDDY(SC FOR TSEWIDC) (R2) GP FOR FINANCE PLANNING (R3)	RANGA REDDY
70	WP/35640/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	M/s. Hyderabad Paper Mills Pvt Ltd Vs The Southern Power Distribution Company of Telangana Ltd,	PRANAY SOHINI		SANGAREDD Y
<u>INTERLOCUTORY</u>					
71	MACMA/408/2025 IA 4/2025(Vacate Stay Petition)	Telangana State Road Transport Corporation Vs Dommakanti Anjaiah	R ANURAG (SC FOR TSRTC) R ANURAG	K VENUMADHAV	KAMAREDDY R1 APP BY K VENU MADHAV R2 FORMAL PARTY VIDE C.T PROOF OF SERVICE NOT FILED

72	MACMA/572/2025 IA 2/2025(Stay Petition)	The National Insurance Coltd., Vs Smt.N.Malleshwari	KONDADI AJAY KUMAR	VENKAT REDDY KODUMURY EGA VASAVI NANDHINI (R3)	HYDERABAD RR1 & 2 APP BY VENKAT REDDY KODUMURRY R2 MINOR REP BY R1 R3 APP BY E.VASAVI NANDANI RR4 & 5 SERVED
73	MACMA/1832/2025 IA 1/2026(Permission Petition)	Cholamandalam MS General Insurance Company Ltd Vs ASIYA BEGUM	HARINATH REDDY SOMA	N GANGADHAR	NIZAMABAD RR 1 TO 6 APP BY N.GANGADHA R R7 SERVED R8 UNSERVED
74	MACMA/23/2026 IA 4/2026(Vacate Stay Petition)	Bharati Axa General Insurance Co. Ltd Vs Vivek Kumar Ram	A RAMAKRISHNA REDDY	E KISHORE KUMAR	HYDERABAD RR 1 TO 3 APP BY E KISHORE KUMAR 4 & 5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
75	MACMA/223/2026 IA 5/2026(Permission Petition)	SBI General Insurance Co. Ltd. Vs Smt. Lambadi Shantha Bai	BURUJU PAPA REDDY	KASIREDDY MOHAN CHANDRA HAS	SANGAREDD Y RR 1 & 2 APP BY KASIREDDY MOHAN CHANDRA HAS RR 3 TO 6 NOTICE SENT NOT YET RETURNED
76	MACMA/371/2026 IA 3/2026(Stay Petition) IA 4/2026(Vacate Stay Petition)	Chola MS General Insurance- company Limited Vs H. Venkatamma @ Sandhya Venkatamma	BURUJU PAPA REDDY	BOLLAM SOMAIAH	HYDERABAD RR1 TO 3 APP BY BOLLAM SOMAIAH R4 NOTICE SENT NOT RETURNED
77	MACMA/395/2026 IA 3/2026(Stay Petition)	Liberty General Insurance Vs Podicheti Suguna	BURUJU PAPA REDDY	BOLLAM SOMAIAH	RANGA REDDY
78	CC/578/2026 IA 1/2026(Recall Petition) IA 2/2026(Implead Petition)	M/s Readers Balaji Consortium Vs Sangeetha Satyanarayana	N NAVEEN KUMAR	GP FOR MEDICAL HEALTH FW THE ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R3)	HYDERABAD
79	MACMA/662/2026 IA 4/2026(Stay Petition) IA 5/2026(Petition to Declare Major)	MAGMA HDI General Insurance Company Ltd., Vs Kondety Pravallika	HARINATH REDDY SOMA	MOHD YOUSUF	HYDERABAD R1 APP R2 MINOR REP BY R3 R3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

80	MACMA/683/2026 IA 3/2026(Stay Petition) IA 4/2026(Permission Petition)	IFFCO-TOKIO General Insurance Company Ltd., Vs Nerella Laxmi	KONDADI AJAY KUMAR	BAGLEKAR AKASH KUMAR PALADUGULA ARPITHA (R5)	HYDERABAD RR 1 TO 4 APP BY BAGLEKAR AKASH KUMAR R5 APP BY PALADUGULA ARPITHA R6 UNSERVED (ADDRESEE LEFT) PROOF OF SERVICE FILED WITH POSTAL TRACK CONSIGNMEN T VIDE USR NO.77673 OF 2026, DATED 09.07.2026
81	MACMA/710/2026 IA 3/2026(Permission Petition)	N.Sumalatha Vs Boyini Rakesh	C HARI PREETH	AKKAM ESHWAR T MAHENDER RAO (R3)	KAMAREDDY R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED R3 APP BY T.MAHENDER RAO PROOF OF SERVICE NOT FILED
82	MACMA/718/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Future General India Insurance Co. Ltd Vs Sunkaraboinda Yadagiri @ Yadaiah	T MAHENDER RAO	ANNAPURNA SREERAM	NALGONDA R1 SERVED R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED IA NO.3 OF 2026 PLACED IN THE BUNDLE
83	MACMA/723/2026 IA 2/2026(Stay Petition)	TATA AIG General Insurance Co.Ltd Vs Mohammed Yaseen	T MAHENDER RAO		HYDERABAD R1 UNSERVED (NO SUCH PERSON) RR 2 AND 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
84	MACMA/739/2026 IA 2/2026(Condone Delay Petition)	B Yadaiah Vs Managing Director,	B ROJA RAMANI	R ANURAG (SC FOR TSRTC)	HYDERABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO. 68454/26

85	MACMA/744/2026 IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Permission Petition)	A.P.S.R.T.C. Vs T.Subba Rao	KALLAKURI SRINIVASARAO	MATTAM RAM MOHAN	HYDERABAD R1 APP BY MATTAM RAM MOHAN R2 NOT NECESSARY PARTY VIDE CT PROOF OF SERVICE NOT FILED IA NOS.3 AND 4 PLACED IN THE BUNDLE
86	MACMA/749/2026 IA 2/2026(Stay Petition)	M/s.National Insurance Company Limited Vs Kum.M.Soumya	I MAAMU VANU		HYDERABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED RR 4 AND 5 SERVED PROOF OF SERVICE NOT FILED
87	MACMA/759/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Future General India Insurance Co. Ltd. Vs Sagarla Venkatesh	T MAHENDER RAO	ANNAPURNA SREERAM	NALGONDA R1 APP RE NOTICE SENT NOT YET RETURNED PROOF SERVICE NOT FILED
88	MACMA/783/2026 IA 3/2026(Stay Petition) IA 4/2026(Permission Petition)	Go Digit General Insurance Co Ltd Vs ChetlaBaghya Rekha @ Laxmi	A RAMAKRISHNA REDDY	GURRAM VENKAT RAMANA	RANGA REDDY RR1 & 2 APP RR3 & 4 UNSERVED PROOF OF SERVICE NOT FILED
89	MACMA/788/2026 IA 3/2026(Stay Petition) IA 4/2026(Permission Petition)	The Managing Director, TSRTC Vs M. Pavithra	R ANURAG (SC FOR TSRTC)	K VENKATESH GUPTA	MAHABUBNA GAR RR1 TO 6 APP RR2 TO 4 MINORS REP BY R1 R7 FORMAL PARTY VIDE CT PROOF OF SERVICE NOT FILED
90	MACMA/828/2026 IA 3/2026(Stay Petition)	National Insurance Company Limited Vs Smt.Suman Hemant Swamy	I MAAMU VANU	JAGATHPAL REDDY KASI REDDY PURNACHANDRA REDDY J (R5)	HYDERABAD RR1 TO 3 APP BY K.JAGATHPAL REDDY R4 NOTICE SENT NOT YET RETURNED R5 APP BY J.PURNA CHANDRA REDDY

91	MACMA/842/2026 IA 3/2026(Stay Petition)	Liberty Video Con General Insurance Vs Sangamoni Sheshamma	BURUJU PAPA REDDY	P SRILALITHA (R2) P SRILALITHA (R3)	MAHABUBNA GAR RR 1 TO 3 APP BY P. SRILALITHA RR 4 AND 5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
92	MACMA/857/2026 IA 4/2026(Permission Petition)	Chola MS General Insurance Company Ltd Vs Ajjapaga Madhavi	HARINATH REDDY SOMA	C M PRAKASH	HYDERABAD RR1 TO 3 APP BY CM.PRAKASH R4 NOTICE SENT NOT YET RETURNED
93	MACMA/864/2026 IA 3/2026(Stay Petition) IA 4/2026(Permission Petition)	Royal Sundaram General Insurance Co. Ltd. Vs Narsimhula Sharadha	A RAMAKRISHNA REDDY	G PRASANTH	WARANGAL RR1& 2 app RR3 & 4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
94	MACMA/911/2026 IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Permission Petition)	M/s.Shriram General Insurance Company Limited. Vs Guwala Parvathalu	G RAJKUMAR	PRABHAKAR BOMMAGANI	MAHABUBNA GAR RR 1 AND 2 APP BY BOMMAGANI PRABHAKAR RR 3 TO 5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
95	MACMA/1088/2026 IA 2/2026(Condone Delay Petition)	Chola MS General Insurance- company Limited Vs Gadepaka Laxmi	BURUJU PAPA REDDY		NALGONDA RR 1 TO 3 NOTICE SENT NOT RETURNED PROOF OF SERVICE NOT FILED.
96	MACMA/1089/2026 IA 2/2026(Condone Delay Petition)	Telangana State Road Transport Corporation Vs Prof. KM Ravindran Nambiar	R ANURAG (SC FOR TSRTC)		HYDERABAD R 1 UNSERVED (NO SUCH PERSON) R 2 FORMAL PARTY VIDE C.T PROOF OF SERVICE NOT FILED.
97	MACMA/1099/2026 IA 3/2026(Permission Petition)	Tata AIG General Insurance Co. Ltd, Vs Satarla Pedda Chennaiah	T MAHENDER RAO	PALADUGULA ARPITHA	HYDERABAD R1 APP BU P. ARPITHA R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

98	MACMA/1115/2026 IA 2/2026(Stay Petition)	The New India Assurance Co. Ltd. Vs Bakkur Yemuelu Raj	NYSHADHAM CHANDRA SEKHAR		NIZAMABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
99	MACMA/1178/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	The New India Assurance Co. Ltd., Vs G.Kanakaiah @ Kanukaiah (Died)	P SATYA MANJULA	JAGATHPAL REDDY KASI REDDY (R2) JAGATHPAL REDDY KASI REDDY (R4) JAGATHPAL REDDY KASI REDDY (R3)	HYDERABAD R1 DIED VIDE CT RR2 TO 4 APP R5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
100	MACMA/1237/2026 IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	M/s. National Insurance Company Limited Vs TALLAPALLI NIRMALA RANI	G RAJKUMAR	V V NARASIMHA RAO	RANGA REDDY RR 1 TO 3 APP BY VV NARASIMHA RAO RR 4 TO 7 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
<u>INTERLOCUTORY (REVIEW PETITIONS)</u>					
101	WP/1361/2023 IA 1/2026(Condone Delay Petition) IA 2/2026(Review Petition)	Sri. Vattikuti. Abbaiah, Vs The State of Telangana	L V RAMANA RAO	GP FOR TRANSPORT	HYDERABAD
102	WP/34072/2025 IA 2/2025(Review Petition)	M/s. Spoorthy Constructions Vs Union of India	BANAVATH NAGESHWAR RAO	A KRANTI KUMAR REDDY	NALGONDA
103	WP/7163/2026 IA 2/2026(Review Petition) IA 4/2026(Suspension Petition)	MAHMOOD CRICKET CLUB, Vs THE HYDERABAD CRICKET ASSOCIATION	ZEESHAN ADNAN MAHMOOD	V RAJENDER RAO VADEENDRA JOSHI	RANGA REDDY
<u>FINAL HEARING</u>					
104	WP/5116/2018 IA 1/2018(Direction Petition)	Raheema Begum Vs The State of Telangana	CH GANESH	GP FOR SCHOOL EDUCATION GP FOR REVENUE (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R1)	MEDAK
105	MACMA/209/2024	Smt. Geriganti Laxmi Vs Kaligota Narsa Reddy	AZAR SRAVAN KUMAR	KARLA RAMAKRISHNA REDDY (R2)	NIZAMABAD R1 SERVED R2 APP BY A RAMAKRISHN A REDDY PROOF OF SERVICE FILED VIDE USR NO.26665/24,P OSTAL RECEIPTS & POSTAL TRACK ENCLOSED

106	MACMA/1318/2024	Bajaj Allianz General Insurance Co. Ltd. Vs Ubbu Kaveri	A RAMAKRISHNA REDDY	CHANDRASEKHAR REDDY GOPIREDDY	NALGONDA R1 APP CHANDRASEKHAR REDDY GOPIREDDY R2 SERVED
107	MACMA/688/2025	M/S HDFC ERGO General Insurance Company Ltd., Vs Chennuri Latha	BURUJU PAPA REDDY	KRISHNA KISHORE KOVVURI	HYDERABAD RR1 & 2 APP BY KRISHNA KISHOR KOVVURI RR3 & 4NOTICE SENT NOT YET RETURNED
108	MACMA/40/2026	The United India Insurance Co. Ltd. Vs Smt. Geriganti Laxmi	A RAMAKRISHNA REDDY	KULDEEP JADHAV	NIZAMABAD RR 1 TO 3 APP BY KULDEEP JADHAV RR 2 & 3 MINORS REP BY R1 R4 SERVED
109	MACMA/160/2026	Reliance General Insurance Co.Ltd Vs Kommur Venkatamma	KONDADI AJAY KUMAR		NALGONDA RR 1 TO 6 FRESH NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO. 93617/2026
110	MACMA/336/2026	Smt Poloju Shantha Vs Poloju Nivitha	CHANDRASEKHAR REDDY GOPIREDDY		HYDERABAD RR1 & 4 - NOT NECESSARY PARTY VIDE CT RR 2 AND 3 FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED AS PER C.O.DT.17.09. 2026
111	MACMA/409/2026	The Bajaj Allianz General Insurance Company Ltd Vs Ellamala Anil	N S BHASKARA RAO	T VISWARUPA CHARY	HYDERABAD RR1 & 2 APP BY T.VISHWARU PA CHARY R3 UNSERVED
112	MACMA/419/2026	Dammagoni Krishna Goud @ Kistagoud Vs Gyara Krishnaiah	LAKKADI DAYAKER REDDY	R NAGENDRA CHARY	NIZAMABAD RR 1 AND 2 APPEARANCE BY R. NAGENDRA CHARY R3 SERVED PROOF OF SERVICE NOT FILED AS PER C.O.DT.17.09. 2026

113	MACMA/427/2026	Appari Dhana Laxmi Vs Jangita Ramesh	MAHBOOB HUSSAIN		KARIMNAGAR
					R1 FRESH NOTICE SENT NOT YET RETURNED AS PER C.O.DT.17.09. 2026 RR 2 AND 3 SERVED PROOF OF SERVICE NOT FILED
114	MACMA/428/2026	Chilumula Karunakar alias Dilip Vs Ashru alias Arshad	MAHBOOB HUSSAIN		KARIMNAGAR
					RR 1 AND 2 FRESH NOTICE SENT NOT YET RETURNED AS PER C.O.DT.17.09. 2026 R3 SERVED PROOF OF SERVICE NOT FILED
115	MACMA/623/2026	Nasreen Begum Vs Rajanna Beerelli	PALLATI CHANDRAMOULI		HYDERABAD
					RR1&3 -NOT NECESSARY PARTY VIDE CT R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
116	MACMA/632/2026 IA 1/2026(Stay Petition)	Shaik Burhan Vs Gontla Gangaram	S SURENDER REDDY		NIZAMABAD
					RR1 & 2 - FRESH NOTICE SENT NOT YET RETURNED AS PER C.O. DT.17.09.2026 PROOF OF SERVICE FILED VIDE USR NO.124772 OF 2026, DATED 01.10.2026 WITH POSTAL TRACK CONSIGNMEN T
117	MACMA/651/2026	Chapala Balaram Vs Shamsheer Mohd	MOHD YOUSUF	R ANURAG (SC FOR TSRTC) (R4) P HARINATH GUPTA (R3)	HYDERABAD
					RR1 & 2 MEMO PROOF OF SERVICE FILED VIDE USR NO 79686/2026 WITH POSTAL RECEIPT R3 APP BY P.HARINATH GUPTA R4 APP BY R.ANURAG

118	MACMA/652/2026	Smt.Gangavath Rukmini Vs Mr.Kashirao Baluguri	KURITI VIJAYA PREM SWAMI NAIDU		NIZAMABAD RR1 & 2 SERVED MEMO PROOF OF SERVICE NOT FILED
119	MACMA/654/2026	Mr.Govindu Shivaji Rao Vs Mr.Ramu Keluth	KURITI VIJAYA PREM SWAMI NAIDU	N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R4)	NIZAMABAD R1 UNSERVED R2 NOTICE SENT NOT YET RETURNED R3 SERVED R4 APP BY N.SRUSHMAN REDDY MEMO PROOF OF SERVICE NOT FILED
120	MACMA/660/2026	Duvva Vijay Kumar Vs Buchikonda Ramana Reddy	AJAY KUMAR MADISETTY		HANUMAKON DA RR1 TO 3 SERVED MEMO PROOF OF SERVICE NOT FILED
121	MACMA/667/2026	Manda Prashanth Vs Padam Amarender	AJAY KUMAR MADISETTY		HANUMAKON DA RR 2 & 4 FRESH NOTICE SENT NOT YET RETURNED R3 UNSERVED. PROOF OF SERVICE NOT FILED. R 1 DIED AS PER LR R 4 VIDE CT R 2 NOTICE SENT NOT YET RETURNED R3 UNSERVED (LEFT) R4 UNSERVED (REFUSED)
122	MACMA/673/2026	Bali Vijaya Vs Sirikonda Anand	D BHASKAR REDDY		KARIMNAGAR RR1 & 2 SERVED PROOF OF SERVICE NOT FILED
123	MACMA/675/2026	Liberty General Insurance Vs Appidi Mara Reddy	BURUJU PAPA REDDY		HYDERABAD R1 DIED VIDE CT RR2 TO 6, 8 & 9 UNSERVED R7 NOTICE SENT NOT YET RETURNED

124	MACMA/680/2026	Godepaka Laxmi Vs Kommu Mangamma	CHANDRASEKHAR REDDY GOPIREDDY		NALGONDA R1 EXPARTE VIDE CT R2 UNSERVED
125	MACMA/708/2026	The Divisional Manager Vs Smt.Krishnaveni	R ANURAG (SC FOR TSRTC)		MAHABUBNA GAR R1 NOTICE SENT NOT YET RETURNED RR2 & 3 MINORS REP BY R1 PROOF OF SERVICE NOT FILED
126	MACMA/711/2026 IA 3/2026(Permission Petition)	Shriram General Insurance Co. Ltd Vs Vemulawada Rajanna	PAVAN KUMAR V YADAVALLI	S SURENDER REDDY	ADILABAD R1 APP R2 NOTICE SENT NOT YET RETURNED R3 SERVED
127	MACMA/730/2026	ICICIA Lonbard General Insurance-company Limited Vs Islavath Ramu	PAVAN KUMAR V YADAVALLI		HANUMAKON DA RR 1 AND 2 NOTICE SENT NOT YET RETURNED R3 UNSERVED (REFUSED) R4 UNSERVED (NO SUCH PERSON) PROOF OF SERVICE NOT FILED
128	MACMA/731/2026	T.S.R.T.C., Vs Jafri Begum,	R ANURAG (SC FOR TSRTC) R ANURAG	AYESHA TASNEEM SAMA VENKAT REDDY (R3) HARINATH REDDY SOMA (R4)	HYDERABAD RR 1 AND 2 APP BY AYESHA TASNEEM R3 APP BY M/S. SAMA VENKAT REDDY R4 APP BY HARINATH REDDY SOMA R5 UNSERVED (INSUFFICIENT ADDRESS) R6 FORMAL PARTY NOT NECESSARY PROOF OF SERVICE NOT FILED

129	MACMA/738/2026	Pammi Savithri Vs Smt. K Udaya Sri	MANJARI S GANU		HYDERABAD R1 UNSERVED (LEFT) RR 2 AND 3 UN SERVED (NO SUCH PERSON) PROOF OF SERVICE FILED VIDE USR NO.86823 OF 2026, DATED 23.07.2026 R1 UNSERVED (LEFT) AND RR 2 AND 3 UNSERVED (NO SUCH PERSON)
130	MACMA/753/2026 IA 2/2026(Stay Petition)	The Notional Insurance Co.Ltd Vs Smt. B. Hemalatha	A RAMAKRISHNA REDDY		HYDERABAD RR 1, 2 AND 5 UNSERVED (NO SUCH PERSON) R3 MINOR REP. BY R1 R4 DIED PER LRS RR 1 TO 3 VIDE CT ALREADY ON RECORD R6 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
131	MACMA/754/2026	Shriram General Insurance Company Limited Vs Mogili Ramachandram (DIED)	HARINATH REDDY SOMA		KARIMNAGAR R1 DIED VIDE CT RR2 TO 6 SERVED R7 NOTICE SENT NOT YET RETURNED R8 UNSERVED (NSP)
132	MACMA/953/2026 IA 3/2026(Stay Petition)	Shriram General Insurance Co. Ltd Vs Baithi Kanakavva	A RAMAKRISHNA REDDY	SRINIVASA RAO SIRIKONDA	SIDDIPET RR 1 & 4 APPEARANCE BY S. SRINIVASA RAO RR 2 & 3 MINORS REP BY R1 RR 5 AND 6 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

133	MACMA/973/2026 IA 3/2026(Stay Petition) IA 4/2026(Permission Petition)	Telangana State Road Transport Corporation Vs Radhika Bolla	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)	AKKAM ESHWAR	KARIMNAGAR RR1 3 & 4 NOTICE SENT NOT YET RETURNED R2 MINOR REP BY R1 R5 NOT NECESSARY PARTY VIDE CT MEMO PROOF OF SERVICE NOT FILED
134	MACMA/1080/2026	A.P.State Road Transport Corporation Vs Mona Prapurna	KALLAKURI SRINIVASARAO		HYDERABAD SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
135	MACMA/1092/2026	The ACKO General Insurance Limited Vs Goskula Aryanath	A RAMAKRISHNA REDDY		HANUMAKON DA RR 1 AND 2 MINORS REP. BY R4 VIDE CT RR 3 AND 4 NOTICE SENT NOT YET RETURNED RR 5 TO 8 ARE NOT NECESSARY PARTIES VIDE CT PROOF OF SERVICE NOT FILED
136	MACMA/1150/2026	Gardasi Sadanandam Vs Anumandla Rajashekar	VIDYASAGAR BANDI		WARANGAL RR1 TO 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
137	MACMA/1226/2026	Gaddala Durgaiah, Vs Anumandla Rajashekar	VIDYASAGAR BANDI		WARANGAL RR 1 AND 3 NOTICE SENT NOT YET RETURNED R2 UNSERVED (ADDRESSEE LEFT) PROOF OF SERVICE FILED WITH POSTAL RECEIPTS AND TRACK CONSIGNMEN T VIDE USR NO.129756 OF 2026, DATED 12.10.2026
138	MACMA/1239/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	The New India Assurance Co. Ltd. Vs Smt. Athram Bheem Bai	NYSHADHAM CHANDRA SEKHAR		ADILABAD

139	MACMA/1254/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	The New India Assurance Co. Ltd. Vs Burusu Bojju Bai	NYSHADHAM CHANDRA SEKHAR		ADILABAD
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PART-HEARD

140	WP/1059/2017	M. NARSIMULU, MAHABUBNAGAR, AND 33 OTRS. Vs THE STATE OF TS.,EDN.,HYDERABAD, AND 7 OTRS.	CH GANESH	GP FOR EDUCATION GP FOR SERVICES I (R10) GP FOR FINANCE PLANNING (R11)	MAHABUBNA GAR
141	WP/1965/2017 IA 2/2017(WVMP 2321/2017)(Vacate Stay Petition)	M ANJANEYULU AND 3 OTHERS Vs SPL.CHIEF SECRETARY (EDUCATION) AND 4 OTHERS	CH GANESH	GP FOR EDUCATION ADDL ADVOCATE GENERAL (R31) ADDL ADVOCATE GENERAL	MAHABUBNA GAR
142	CC/2147/2017 WP/28217/2017	K. RAJASEKHAR, HYD AND 134 OTHERS Vs BORRA VENKATESHAM, IAS HYDERABAD AND 2 OTHERS	CH GANESH K UDAYA SRI	GP FOR SERVICES II M ROOPENDER (SC FOR TGTD) (R2) P VENKATESWAR RAO (R1)	HYDERABAD
143	WP/28217/2017 IA 1/2017(WVMP 4676/2017)(Vacate Stay Petition) IA 2/2017(WPMP 35073/2017)(Directio n Petition) IA 3/2026(Withdrawal Petition) IA 4/2026(Additional Affidavit)	K RAJASEKHAR, HYDERABAD AND 134 OTHERS Vs THE STATE OF TELANGANA, HYDERABAD AND 2 OTHERS	CH GANESH	K UDAYA SRI M ROOPENDER (SC FOR TGTD) M ROOPENDER (SC FOR TGTD) (R13) GP FOR FINANCE PLANNING (R12)	HYDERABAD Court Slip
144	WP/13407/2017	Dr. T. S. Rasool Saheb Vs The English and Foreign Languages University (EFLU)	MOHD ANWAR ALI	SRINIVASA RAO MADIRAJU A V S LAXMI (R3) S SRI RAM (R2)	HYDERABAD
145	CC/2039/2018 IA 1/2021(Additional Material Petition) IA 1/2026(DELETION PETITION)	G.Bhaskar Vs Smt. Shanthi Kumari, IAS.,	CH GANESH		HYDERABAD RR 1 and 2 notice served.
146	WP/17911/2026 IA 2/2026(Direction Petition) IA 3/2026(Perjury Petition)	M/s Shastripuram Co-operative House Building Society Ltd Vs Telangana Southern Power Distribution Company Ltd TGSPDCL	HIMANGINI SANGHI	N SREEDHAR REDDY (SC FOR TGSPDCL) (R5)	HYDERABAD
147	WP/28787/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) WP/8356/2026 WP/29825/2026	Miriyala Raj Reddy Vs The Chief Labour Commissioner (Central),	RAMAVARAM CHANDRASHEKAR REDDY	N BHUJANGA RAO Deputy Solicitor General of India SAI PRASEN GUNDAVARAM P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) ANGOTHU NEHRU (SC FOR CENTRAL GOVT) (R2)	PEDDAPALLI
148	WP/8356/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	RIAZ AHMED Vs THE CHIEF LABOUR COMMISSIONER CENTRAL	K VASUDEVA REDDY	N BHUJANGA RAO Deputy Solicitor General of India SAI PRASEN GUNDAVARAM ADDL ADVOCATE GENERAL (R3)	KARIMNAGAR

149	WP/29825/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	SINGARENI COLLIERIES EMPLOYEES UNION Vs THE CHIEF LABOUR COMMISSIONER (CENTRAL)	B GEETA	CENTRAL GOVERNMENT STANDING COUNSEL (K L N RAGHAVENDRA REDDY) SAI PRASEN GUNDAVARAM P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3)	HYDERABAD
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FOR EXTENSION OF INTERIM ORDERS

150	CRP/306/2026 IA 1/2026(Stay Petition)	Mangali @ Gongula Radha Laxmi Vs Mangali Vamshi	PAPAI AH PEDDAKULA	RAVI G (R3) KASIREDDY MOHAN CHANDRA HAS (R2)	SANGAREDD Y RR 1, 2 APP. R3 APP. BY G. RAVI, (NOT NECESSARY PARTY VIDE CT) MEMO FILED VIDE USR NO. 50804/2026,
151	CRP/437/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri Jyothi Swaroop Gattani Vs Sri Talakokkulwar Lachanna	SHYAM S AGRAWAL	SATISH DESHPANDEY	ADILABAD R1 APP. BY SATISH DESHPANDE, RR 2 TO 4 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE FILED VIDE USR NO. 66537/2026
152	CRP/682/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Vacate Stay Petition)	Krishnaiah Vs The State of Telangana	N PRAVEEN REDDY	M ARAVIND M ARAVIND (R12)	MAHABUBNA GAR R1 NOT NECESSARY PARTY VIDE CT., RR-2 TO 4, 8 TO 11, 13 SERVED AS PER ONLINE TRACKING REPORT VIDE MEMO USR NO. 48321/2026, 36239/2026, RR 5, 6 UNSERVED - UNCLAIMED, R7 UNSERVED - INSUFFICIENT ADDRESS, R- 12: App by Sri M. Arvind, Advocate. MEMO FILED VIDE USR NO. 44350/2026, 61531/2026
153	CRP/763/2026 IA 1/2026(Stay Petition)	BirlaNu Limited (formerly known as HIL Limited) Vs Mr. Mohad Abrar	S NAGESH REDDY	NARESH KUMAR GORIGE	HYDERABAD
154	CRP/778/2026 IA 1/2026(Stay Petition)	BirlaNu Limited Vs Mr. Mohad Abrar	S NAGESH REDDY	NARESH KUMAR GORIGE	HYDERABAD
155	CRP/791/2026 IA 1/2026(Stay Petition)	BIRLANU LIMITED Vs Mr. Mohad Abrar	S NAGESH REDDY	NARESH KUMAR GORIGE	HYDERABAD

156	CRP/794/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	Taduri Tarun Kumar Vs Chandana S Ghanavi	P BHAVANA RAO	TULASI RAGHUNATH REDDY	HYDERABAD
157	CRP/964/2026 IA 1/2026(Suspension Petition)	Smt. Gajula Jana Bai Vs Are Prabhakar Rao	N MANOHAR		SANGAREDDY RR 1 TO 5 SERVED ON LCA AS PER VIDE MEMO NOTICE TO LOWER COURT COUNSEL SERVED. MEMO FILED ALONG WITH ORIGINAL POSTAL RECEIPT AND ACKNOWLED GMENT VIDE USR.NO. 64073/2026.
158	CRP/979/2026 IA 1/2026(Stay Petition)	Rathod Srinivas Vs M/s. Srinidhi Chits (Hyderabad) Pvt. Ltd.	SOMA RAVI KIRAN REDDY	N AMARNATH	ADILABAD R1 APP. BY, R2 NOTICE SENT NOT YET RETURNED, (SERVED AS PER COMPUTER DATA), PROOF OF SERVICE NOT FILED
159	CRP/989/2026 IA 1/2026(Stay Petition)	Venktesh Jadhav Vs M/s. Shriram Chit Fund Pvt. Ltd.	SOMA RAVI KIRAN REDDY	K S SAI PAVAN	ADILABAD SR APP.
160	CRP/1036/2026 IA 1/2026(Stay Petition)	Smt.Yadamma Vs Smt.Susheela	GURU RAJ JOSHI	G TIRUPATHI REDDY	VIKARABAD R1 AND R2 APP BY G. THIRUPATHI REDDY (5016)
161	CRP/1352/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition) CRP/1355/2026	T.Nageshwar Rao Vs Kushal Shah,	D V N ACHARYA	AADESH VARMA	HYDERABAD SR -APP
162	CRP/1355/2026 IA 1/2026(Stay Petition)	T.NAGESHWAR RAO Vs KUSHAL SHAH	D V N ACHARYA	AADESH VARMA	HYDERABAD SR - APP. BY, PROOF OF SERVICE FILED VIDE USR.NO.6200 5/26

163	CRP/1520/2026 IA 2/2026(Vacate Stay Petition)	Manika Sowmya Vs Pentaiah	G MALLIKHARJUNA RAO	NARAPARAJU AVANEESH (R7) NARAPARAJU AVANEESH (R9) NARAPARAJU AVANEESH (R3) NARAPARAJU AVANEESH (R5) NARAPARAJU AVANEESH (R4) NARAPARAJU AVANEESH (R2) NARAPARAJU AVANEESH	RANGA REDDY R1 DIED PER LRS, R2 TO R5 R7 AND R9 APP BY NARAPARAJU AVANEESH, RR 6,8, 10 TO 12 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO. 67555/26, 109837/2026
164	CRP/2015/2026 IA 1/2026(Suspension Petition)	Korakoppula Narsa Goud Vs Ambati Satyanarayana	ANUGANTI PRANEETH	KONDADI AJAY KUMAR	MANCHERIAL RR 1, 2 APP.
165	CRP/2348/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Sidam Parvathi Bai Vs Soyam Suri,	Y ASHOK RAJ	KONDADI AJAY KUMAR	MANCHERIAL RR 1 TO 10 APP. BY MEMO FILED VIDE USR NO.106506/26

SPECIALLY IDENTIFIED CASES

166	WP/28604/2017 IA 1/2017(WPMP 35571/2017)(Directio n Petition) IA 2/2017(WPMP 36717/2017)(Implea d Petition)	G_Laxmi, Vs Telangana State Road Transport Corporation,	JITHENDER RAO VEERAMALLA	U SHANTHI BHUSHAN RAO (SC FOR TGSRTC) A RAMA KRISHNA REDDY (SC FOR CBEC) (R5) A RAVI BABU(SC FOR TSRTC) (R27)	ADILABAD
167	WP/35743/2017 IA 1/2017(WPMP 44412/2017)(Directio n Petition) IA 2/2017(WPMP 44413/2017)(Directio n Petition)	NATURAL VANASPATI LTD., R.R.DIST Vs THE SOUT. POWER DIST. COM. OF TELANGANA LTD., HYD AND 4 OTHERS	K JAYASREE	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R2)	RANGA REDDY
168	WP/8058/2021 IA 1/2021(Suspension Petition) WP/23720/2021	S.Pullaiah Vs The State of Telangana and 5 Others	CH GANESH	GP FOR EDUCATION GP FOR PANCHAYAT RAJ RURAL DEV (R3) P KISHORE RAO (R5)	NALGONDA
169	WP/23720/2021 IA 1/2021(Direction Petition)	R. NAGARATHNAMMA Vs THE STATE OF TELANGANA AND 3 OTHERS	CH GANESH	GP FOR PANCHAYAT RAJ RURAL DEV P KISHORE RAO (R4) GP FOR FINANCE PLANNING (R2)	NALGONDA